Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: OCEANIC TROPICAL FRUITS PRIVATE LIMITED Date of Commencement of Liquidation: 31-10-2018; List of Stakeholders as on Date: 30-11-2018; Name of IP: Mr. Venkataramanarao Nagarajan; Process Number: 1; Last 5 digitof registration number: 10107

SI. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs	0	0	0	2985000				NA
2	Liquidation costs incurred till date	0	0	0	79500				NA
3	Secured financial creditors	3	5130403174	3	5130403174				Annexure 3
4	Unsecured financial creditors	0	0	0	0				NA
5	Operational creditors (Workmen)	0	0	0	0				NA
6	Operational creditors (Employees)	0	0	0	0				NA
7	Operational creditors (Government Dues)	0	0	0	0				NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	42	71815520	42	60183901				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0					NA
Total		45	5202218694	45	5193651575				